

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

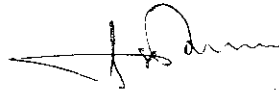
Dated: 03.05.2016

ORDER NO. 46 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide order no. 38 of 2016 for CESTAT Mumbai to the extent indicated below:-


From 9.5.2016 to 13.5.2016 Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri Raju, Member (Technical) will hear Excise Division Bench matters.

By Order


(A. Mohan Kumar) 31/5/16
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/
Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice
Board/ Website/Guard File/Office Copy.

 31/5/16
Deputy Registrar